



2026:AHC:17848

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 314 of 2026

Pintu Kumar Singh

.....Petitioner(s)

Versus

Union Of India And 4 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Hanuman Prasad Kushwaha
Counsel for Respondent(s)	:	A.S.G.I., Shiv Kumar Pal

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Heard Sri Hanuman Prasad Kushwaha, learned counsel for the petitioner and Sri S.K. Pal, learned Addl. Chief Standing Counsel, who appears for State-respondents.

2. The present writ petitioner has been filed for seeking following reliefs:

"I. a writ, order or direction in the nature of certiorari quashed the impugned order of removal from service dated 19.09.2025, passed by commandant battalion 95 and appellate order dated 09.12.2025, passed by Inspector General Range Headquarter CRPF Chandauli, U.P..

II. Some other/further writ, order or direction which this Hon'ble Court may deem fit and proper under the facts and circumstances of the case,

III. To award the cost of the petition in favour of the petitioner."

A preliminary objection has been raised by the learned Addl. Chief Standing Counsel that against the appellate order, there is provision of revision under Rule 29 of the C.R.P.F. Rules, 1955.

3. The said legal position has not been disputed by the learned counsel for the writ petitioner.

4. Accordingly the writ petition stands **disposed of** directing the writ petitioner to prefer an revision before the authority and in case such a revision is preferred by 13.02.2026 then the question of delay would not come into play and the revision be decided within a period of two months from the date of presentation of the certified copy of the order.

5. Needless to point out that the writ petition has been decided without seeking any response from the respondents. Thus, passing of this order may not be construed to an expression that this Court has gone into the merits of the case.

6. With the aforesaid observation, the writ petition is **disposed off**.

January 27, 2026

Ashu

(Vikas Budhwar,J.)